

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-165/2014/ 2385 /A

From :- Smti.Jayashree Bora,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
District & Sessions Judge
Sonitpur.

Dated Guwahati the 4th April
March, 2025

Sub: **Station leave.**

Ref:- Your letter No.DJ(S) 1160, dtd. 28.03.2025

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 29.03.2025 till the morning of 01.04.2025.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-165/2014/ 2386 /A, dated , 04-04-2025

Copy forwarded for information to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

[Handwritten initials]